

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

E.A. No.04/2023

In

Original Application No. 147/2021

IN THE MATTER OF:

Sh. Mahesh Chandra Saxena

... Applicant

VERSUS

The Chief Secretary, Govt. of

NCT of Delhi and Ors.

.... Respondents

NDOH:-05.01.2024

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Filed by


(Ajeeta Dayal Agrawal)
Sr. Environmental Engineer

Date: 04.01.2024

Place: Delhi

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**COMPLIANCE REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED
13.10.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter related to Rain Water harvesting System in NCT of Delhi on 09.02.2023 and was pleased to direct the Chief Secretary, Govt. of NCT of Delhi to file an action taken report in this matter.
2. That on behalf of the Chief Secretary, Delhi a comprehensive report was filed on 17.05.2023, which is available in the records of this Hon'ble Tribunal.
3. That the report of Chief Secretary has been considered by this Hon'ble Tribunal on 13.10.2023 and Hon'ble Tribunal was pleased to direct DPCC to file two separate reports on following aspects:
 - (a) Factual situation found on the spot, and
 - (b) Remedial action(s) required to be taken
4. That the present status report is related to the first aspect i.e. factual situation found on the spot. The brief status of the inspection are as under:

(a) Total societies in the Dwarka:	354
(b) Total societies inspected:	354
(c) Total exemplary sample of ground water lifted:	235
(d) No. of samples in which contaminations found primarily on account of presence of Ammonical Nitrogen and Total Dissolved Solid in sample water:	180

5. That the Rain Water Harvesting System started to be constructed in the societies of Dwarka from the year 2000. Till the year 2013, Central Ground Water Board (C.G.W.B.) made available design of Rain Water Harvesting System. From the year 2013, till now, the design of Rain Water Harvesting System is being made available by Delhi Jal Board. In Delhi, Dwarka is such an area where 100% Rain Water Harvesting System are constructed due to which water level in Dwarka is quite up. At present in Dwarka water level is about the depth of 20-25 meters, whereas in the Airport area, which is adjacent to Dwarka, the water level has reached to the depth of 40-50 meters.
6. That during the inspections of the Dwarka Societies by the joint team, RWHS system were apparently found as per design of the Delhi Jal Board/ CGWA. However, common pipelines for roof top rain water harvesting structure and the waste water emanating from washing machines and floor washing area were found connected and mixed.
7. The contamination in the ground water samples taken, was found due to the presence of Ammonical Nitrogen and Total Dissolved solid and the reason of increase of these may be due to presence of organic matter and mixing of society waste in RWH pits.
8. That it is most respectfully submitted that the present status report may kindly be taken on record.


 (Ajeeta Dayal Agarwal)
 Sr. Env. Engineer,
 Delhi Pollution Control Committee

Date: 4/1/24

Place: Delhi